

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NET 4 INDIA LIMITED Date of Commencement of Liquidation: 20-09-2024; List of Stakeholders as on Date: 19-11-2024; Name of IP: Niraj Kumar; Process Number: 1; Last 5 digit of registration number: 13586

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	14938405	1	14938405				NA
2	Liquidation costs incurred till date	0	0	0	0				NA
3	Secured financial creditors	5	6720067984	5	6720067984				Annexure 3
4	Unsecured financial creditors	30	3114569236	30	3114569236				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	15	18371582	15	18371582				Annexure 6
7	Operational creditors (Government Dues)	3	175926390	3	175926390				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	2136018	2	2136018				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		56	10046009615	56	10046009615				